

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 111/09/2019 O.A./260/548/2016 S MOHANTY

-V/S-

A.GITEM NO:5FOR APPLICANTS(S) Adv. :None appears for the applicant.

FOR RESPONDENTS(S) Adv.:Mr. J. K. Nayak

| Notes of The Registry | Order of The Tribunal | | | | |
|--------------------------------------|---|--------------------------------------|-------------------------------------|-----|--|
| | <p>None appears for the applicant. Mr. J.K. Nayak, Ld. Counsel for the respondents is present. No one was present on behalf of the applicant on 19.08.2019. Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of this order be given to Ld. Counsel for the respondents. A copy of the order be also sent to the applicant by Post.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">pms</td></tr></table> | (SWARUP KUMAR MISHRA) MEMBER (J) | (GOKUL CHANDRA PATI) MEMBER (A) | pms | |
| (SWARUP KUMAR MISHRA) MEMBER (J) | (GOKUL CHANDRA PATI) MEMBER (A) | | | | |
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